

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A. No. 61/389/2020

This the 16th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Reyan Imtiaz s/o late Imtiaz Ahmed Nehru, r/o village Doda,
Tehsil & District Doda.

.....Applicant

(Advocate: Mr. Zeshan Javed Rana)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government, Health & Medical Education Department, Civil Sectt., Srinagar/Jammu.
2. Director Health Services, Jammu.
3. Chief Medical Officer, Doda.
(By Advocate : Mr. Amit Gupta).

.....Respondents

O R D E R [O R A L]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A.
2. In view of the submissions made by learned counsel for the applicant, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS